

## Patna High Court, Patna

### Notice

The following 24 (Twenty four) Candidates have been selected for temporary engagement as Skilled (Literate) Mazdoors on daily wages basis in the establishment of this Court, as long as the work is available or their services are found to be satisfactory :-

Sl. no.	Roll no.	Name of the Candidate	Father's / Husband's name
1	2	3	4
1.	851	VIVEK VINAMRA	ANJANI KUMAR
2.	5180	AMARJEET KUMAR SINGH	RAMESH PRASAD SINGH
3.	1744	MURARI KUMAR PANDEY	RAMA SHANKAR PANDEY
4.	5294	MD. SHAMIM	MD. YUNUS
5.	2648	VISHWAJEET KUMAR	BAIJNATH SINGH
6.	2536	SURAJ DEO KUMAR	RAJESHWAR PRASAD
7.	4525	GITANJALI KUMARI	GIRISH KUMAR AKELA
8.	3473	ZEBRA RAHMAN	MOIZUR RAHMAN
9.	4099	DEEPAK KUMAR SINGH	RAVINDRA SINGH
10.	3963	SAJJAD AHMAD	NASIM AHMAD
11.	336	JITENDRA KUMAR	MAHENDRA PRASAD
12.	1016	PRASHANT KUMAR	BRIJ MOHAN PRASAD GUPTA
13.	993	SHAILESH KUMAR	KRISHNA KANT KUMAR SINHA
14.	4974	WAHEEDA RAHMAN	MOIZUR RAHMAN
15.	1237	DEEPAK KUMAR	SHANKAR KUMAR
16.	3866	LEENA KUMARI	AMAR NATH SINGH
17.	1600	PRIYANKA	SHAILESH KUMAR
18.	1999	KANCHAN MALA KUMARI	JALESHWAR PRASAD
19.	1723	RANI ARCHANA	AKHILESHWAR PRASAD
20.	2005	RINKI KUMARI	BRAHMDEO PRASAD
21.	166	RUBI KUMARI	DINESH KUMAR
22.	570	NIRMA KUMARI	HARI SHANKAR MISHRA
23.	3920	ANNU SURVEE	LATE RAJEEV KUMAR MAHTO
24.	3456	SABA PERWEEN	FAIYAZ ASLAM

If they are willing to accept the engagement on the aforesaid terms, they are hereby directed to join within a fortnight from the date of receipt of the Engagement Letter, failing which the engagement may be cancelled without any further intimation.

Engagement Letters are being sent through Registered Post.

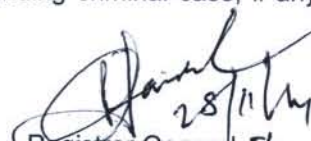
This may not be treated as employment in High Court establishment nor this will create a right to employment in the High Court establishment.

No Traveling Allowance is admissible for joining.

If already employed, they must bring their relieving certificates from their present employers at the time of joining. They are also directed to bring the following certificates at the time of joining, failing which their joining will not be accepted :-

- (1) Original School Leaving Certificate.
- (2) Original Educational Qualification Certificates.
- (3) Original Address Proof Certificate.
- (4) Photostat copies of all the Certificates as asked for above and also the Photostat copy of the Engagement Letter alongwith two self attested recent passport size photographs.
- (5) Self declaration of criminal antecedent or past and pending criminal case, if any, on affidavit.

Date :- 28.11.2014

  
28/11/14  
Registrar General /c  
Patna High Court, Patna